

rubber latex foam production in the country during the last three years; and

(b) if so, the extent thereof and the reasons for the same?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Construction of Cottages in Kovalam Beach

1745 SHRI C JANARDHANAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal under consideration to construct some cheap rent cottages and make other arrangements at Kovalam beach so as to enable the common people also to entertain themselves and enjoy the beauty of the beach; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) and (b). The Kerala Tourism Development Corporation propose to put up accommodation and other facilities for middle income group tourists at Vellar in the Kovalam beach development area. To begin with, the Kerala Tourism Development Corporation will provide a restaurant/snack bar and changing room facilities. The construction of a tourist bungalow will be taken up at a later stage. A large number of hotels in the private sector catering to middle income group tourists have also come up in the Kovalam beach development area. In view of this there is no proposal for the present to construct inexpensive accommodation at Kovalam in the Central Sector.

#### विद्युत्चालित करघों द्वारा रंगीन साड़ियों का निर्माण

1746. श्री राम हेडाऊ : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार द्वारा बार-बार आयवासन क्षिप्त जाने के बाद भी विद्युत्चालित करघों द्वारा रंगीन साड़ियों का प्रभू भी निर्माण किया जा रहा है ;

(ख) क्या विद्युत्चालित करघों के मालिक न्यायालयों से बार-बार संरक्षण ले रहे हैं जिसके कारण वे रंगीन साड़ियों का निर्माण विद्युत्चालित करघों में कर रहे हैं; और

(ग) यदि हां, तो इस सम्बन्ध में सरकार की क्या नीति है ?

वाणिज्य मंत्रालय में उपमन्त्री (श्री विश्वनाथ प्रताप सिंह) : (क) इस सम्बन्ध में रिपोर्ट मिली हैं।

(ख) जी हां।

(ग) हमारी नीति आरक्षण आदेश कठोरता में लागू करने की है। स्थगन आदेशों को समाप्त कराने के लिए कानूनी उपाय किए जा रहे हैं जिससे आदेश कठोरता से लागू किया जा सके तथा इस प्रकार शक्तिचालित करघों द्वारा रंगीन साड़ियों का उत्पादन रोक जा सके।

#### Rural Banks

1747. PROF. NARAIN CHAND PARASHAR: Will the Minister of REVENUE AND BANKING be pleased to state the likely date by which all

the States and Union Territories in India would have at least one rural bank in each one of them?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): Government of India is prepared to establish at least one Regional Rural Bank in every State. By the end of March 1977, with the establishment of 50 Regional Rural Banks, most of the States would have got at least one Regional Rural Bank.

#### Bank lending Diversification

1748 SHRIMATI PARVATHI KRISHNAN: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) how far Government have been successful in bank lending diversification; and

(b) what steps Government have taken to make rural banking more effective?

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b) Deployment of bank credit in accordance with the overall national priorities and enlarging its flow to the small productive endeavours of the small borrowers has been one of the main objectives of bank nationalisation. Accordingly, public sector banks have endeavoured to bring about a qualitative change in the deployment of their funds in the post-nationalisation period. Their outstanding advances to neglected sectors of Agriculture, Small Industry, Road and Water Transport, Self-employment ventures etc. have increased from Rs. 441 crores involving 2.6 lakhs borrowal accounts as at the end of June, 1969, to Rs. 2321 crores involving 41 lakhs borrowal accounts

as at the end of December, 1975. Banks have also extended credit to export trade, the outstanding credit to this sector by all scheduled commercial banks being over Rs. 900 crores as at the end of April, 1976. Public sector undertakings are also being financed by the banks in an increasing measure. As at the end of April, 1976, the Scheduled commercial banks had extended outstanding advances of Rs. 1617 crores to the public food procurement agencies, and over Rs. 1200 crores to other public sector undertakings/organisations.

Public Sector banks have registered significant progress in channelising credit into Agriculture. Their aggregate credit to this sector has increased from Rs. 162 crores involving 1.64 lakhs borrowal accounts in June, 1969 to Rs. 936 crores involving over 30 lakhs borrowal accounts as at the end of December, 1975. Banks are continuing their efforts to enlarge their coverage in the rural areas and increase flow of credit into Agricultural sector through adoption of villages, financing of Primary Cooperative Societies, setting up of Farmers' Service societies etc. Setting up of Regional Rural Banks, in the context of the 20-Point Programme, is also expected to contribute significantly towards providing more effective coverage and ensure larger credit availability to the farmers, artisans and craftsmen in the rural areas.

#### Raids on Posh Flats

1749. SHRI SOMNATH CHATTERJEE: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) how many posh and luxury flats in Bombay, New Delhi and Calcutta were raided by the income-tax authorities during the past six months in search for tax-evaded income;

(b) total tax-evaded income in cash and kinds detected and seized in the course of these raids;